

Union intimating the list of its office bearers elected on July 1, 1978 and offering co-operation to the hospital authorities in maintaining good industrial relations was received by the Delhi Administration. The Union is not registered under the Trade Unions Act, 1926. The management however, has been consulting the Union on matters relating to grievances of class III and class IV employees of the hospital.

Shortage of Staffe in Telephone Exchanges of A. P.

*547. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether many of the telephone exchanges in Andhra Pradesh are not sufficiently staffed; and

(b) what arrangements have been made to maintain promptness in duty during periodical, seasonal and unavoidable absenteeism?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) There are shortages in the cadres of Telephone Operators, Technicians, RSAs and Junior Engineers in some of the Telephone Exchanges. Sufficient number of candidates have since been selected. They will be appointed after completion of prescribed training.

(b) The staff is engaged on overtime. Short Duty Telephone Operators are also employed.

C.G.H.S. Facilities for Common Man

*548. SHRI ANANT RAM JAISWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether benefits of the Central Government Health Scheme are also available to common man;

(b) if so, the names of the dispensaries with their locations where such facilities are available;

(c) the conditions laid down for a common man to be eligible for becoming the beneficiary of the scheme; and

(d) the time by which, this facility is proposed to be made available to the people living in the areas not served by such dispensaries at present?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). A scheme to afford medical facilities to the members of public and such members of the families of Central Government employees who are not entitled to the medical facilities under Central Government Health Scheme, is in operation in the areas covered by 14 selected CGHS dispensaries in Delhi, viz., Laxmibai Nagar, Moti Bagh, Kidwai Nagar, Andrewsganj, North Avenue, South Avenue, Constitution House, Chanakyapuri, Hauz Khas, Pandara Road, Nauroji Nagar, Telegraphs Lane, Wellesley Road and R. K. Puram II.

(c) Members of the public residing in the aforesaid areas can enrol themselves as members of the Scheme on payment of the prescribed contribution.

(d) At present, it is not proposed to extend the CGHS facilities to the members of the public generally in the areas covered by other dispensaries under the C.G.H.S. in Delhi.

Grant of Telephone connections in Ratnagiri City

*549. SHRI BAPUSAHEB PARULEKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether serious delays in getting telephone connections in the Ratnagiri city, the headquarter of the District, have taken place and reasons for the same;

(b) the number of applications of intending subscribers pending since